

दो पैसे के सिक्के का दुरुपयोग

- *1270. श्री प्रकाशबीर शास्त्री :
 श्री रामावतार शर्मा :
 श्री शिवकुमार शास्त्री :
 श्री रघुबीर सिंह शास्त्री :
 श्री अर्जुन सिंह भदौरिया :
 श्री नरदेव स्नातक :
 डा० सूर्य प्रकाश पुरी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि देश में दो पैसे के सिक्कों का उपयोग टांका लगाने के लिये किया जा रहा है ;

(ख) क्या इस सम्बन्ध में कोई जांच की गई है ;

(ग) यदि हां, तो उस का क्या परिणाम निकला तथा सम्बद्ध व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ; और

(घ) इस दुरुपयोग को रोकने के लिये क्या सरकार का विचार इस सिक्के को बदलने का ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) सरकार को अभी तक ऐसी कोई सूचना नहीं मिली है । लेकिन यह उल्लेखनीय है कि टांका लगाने के लिए, ग्राम तौर पर कम गरमी से पिघलने वाली मिश्र धातुओं का इस्तेमाल किया जाता है, जब कि उन मिश्र धातुओं को पिघलाने के लिए ज्यादा गरमी की जरूरत पड़ती है जिनसे ये सिक्के, जो इस समय चल रहे हैं, बनाये जाते हैं ।

(ख) से (घ). ये सवाल पैदा ही नहीं होते ।

Investment in Shares

- *1271. Shri S. S. Kothari:
 Shri P. N. Solanki:
 Shri Brij Raj Singh:
 Shri S. K. Tapuriah:
 Shri K. K. Nayar:
 Shri Bharat Singh Chauhan:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that investors in shares have suffered considerable losses over the last few years;

(b) if so, the reasons therefor; and

(c) the steps which Government are taking to remedy the situation?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) Due to the general decline in equity share prices in the market since mid-May 1962, some investors might have suffered losses. However, the overall gains in the price rise during the boom period of 1958—61 have not been wholly erased; compared with the level of prices in the year immediately preceding the boom period, viz., 1957-58, the prices in the year 1966-67 were higher by 21.7 per cent.

(b) The declining trend since May 1962 following the worsening foreign exchange situation was aggravated by two successive conflicts on Indian borders and the resultant strain on the economy.

(c) Government is keeping a continual watch over the trends of share prices and has been taking steps to improve the investment climate.

Delhi Municipal Corporation

- *1272. Shri P. L. Barupal:
 Shri Hukam Chand Kachwai:
 Shri Jyotirmoy Basu:
 Shri Buta Singh:
 Shri Sradhakar Supakar:
 Shri Kartik Oraon:
 Shri Shankaranand:

Shri G. S. Dhillon:
Shri Bhola Nath:
Shri Gadilingana Gowd:
Dr. Ram Manohar Lohia:
Shri Kameshwar Singh:
Shri Vasudevan Nair:
Shri Prem Chand Verma:
Shri Rajdeo Singh:
Shri Sitaram Kesri:
Shri J. Ramapathi Rao:
Shri A. V. Patil:
Shri G. S. Mishra:
Shri D. B. Raju:
Shri Shashi Ranjan:
Shri Hari Krishana:
Shri K. G. Deshmukh:
Shri Onkar Lal Berwa:
Shri Krishna Kumar
Chatterji:
Shrimati Lakshmikan-
thamma:
Shrimati Jyotsna Chanda:
Shri S. R. Damani:
Shri K. N. Pandey:
Shri Ramachandra Veerappa:
Shri Chandra Jeet Yadav:

Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether the Delhi Municipal Corporation has prepared the Zonal plans to increase the revenue and to make Delhi a planned city under the Delhi Master Plan approved by the Delhi Development Authority; and

(b) if not, the steps the Corporation has taken to implement it and prepare the zonal plans in respect of Daryaganj and other adjoining areas which come under the zonal plans and how much time they will take to implement it?

The Minister of Works, Housing and Supply (Shri Jaganath Rao): (a) and (b). According to the Delhi

Development Authority Act, 1957, the responsibility for the preparation of Zonal Development Plans is that of the Delhi Development Authority and not of the Delhi Municipal Corporation. Delhi Development Authority has not yet prepared the Zonal Development Plan for Darya Ganj Area. After the plan has been prepared by Delhi Development Authority and approved by Government, Delhi Municipal Corporation will be responsible for its execution.

Messrs. Pfizer Ltd.

***1273. Shri Umanath:**
Shri Jyotirmoy Basu:
Shri Nambiar:
Shri E. K. Nayanar:
Shri K. Anirudhan:
Shri Ganesh Ghosh:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether Government have considered the profitability of Messrs. Pfizer Ltd.;

(b) if so, whether the profits are proportionately high according to the Indian Standards; and

(c) the steps Government propose to take to bring down the prices of the products of the Company?

The Minister of Planning Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) The Government are generally aware of the profits made by M/s. Pfizer Ltd.

(b) Yes, but the profits are gradually coming down.

(c) Government have at present no proposals to take any special steps to reduce the prices of the products of an individual company as in force on 1-4-63. However as the question of drug prices has to be considered in a wider context, Government have asked the Tariff Commission for a report on the cost structure and prices of certain essential drugs. The report is awaited.